

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 233 of 2015

Dated : 21st March, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd. ...Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant : Mr. Anand K. Ganesan and
Mr. Sandeep Rajpurohit and
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

ORDER

Mr. Anand K. Ganesan, learned counsel for the appellant in this appeal has been heard and he has concluded his arguments.

Post this matter for arguments by the respondents and for rejoinder submissions, if any, on **30th March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt